

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 5th February, 2026

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that, as Hon'ble The Chief Justice will not be sitting on 6th (Second half), 7th (Full day) & 9th (First half) February, 2026 on account of other official duties (**Conference for Chief Justices of the High Courts on Unified, Efficient and People-centric Judiciary** to be held on 7th & 8th February, 2026 at the National Judicial Academy, Bhopal), it is notified as under :-

- 1) Regular Single Bench matters of Hon'ble The Chief Justice to be listed on 6th, 7th & 9th February, 2026 will be taken up on the same day before the Single Bench of Hon'ble Mr. Justice A. Bimol Singh for fixing dates, taking up urgent matters, as well as for extension of interim orders;
- 2) Regular Division Bench matters of Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Bimol Singh to be listed on 7th February, 2026 will be taken up on the same day before the Division Bench of Hon'ble Mr. Justice A. Bimol Singh & Hon'ble Mr. Justice A. Guneshwar Sharma for fixing dates, taking up urgent matters, as well as for extension of interim orders; and
- 3) Regular Division Bench of Hon'ble The Chief Justice and Hon'ble Mr. Justice A. Bimol Singh will sit at 2:00 PM on 9th February, 2026.

By Order etc.

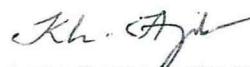
Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 2113 - 30
Copy to:

Imphal, the 5th February, 2026

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR